

**IN THE HIGH COURT OF BOMBAY AT GOA**

LD-VC-CW- 356 -2020

Leo Joseph Cruz &amp; anr. .... Petitioner

V e r s u s

John Wilfred Fernandes and ors. .... Respondent

Adv. Shivaji Gaonkar for the Petitioner.

Adv. Shivan Desai for Respondent nos.1 and 2.

**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 9th December, 2020.****ORDER:**

Post the matter on 16/12/2020.

2. Interim relief to continue.

**DAMA SESHADRI NAIDU, J.**

AP/-